

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No:- 1082

Dated:- 31.12.2016

Subject:- Winter Vacation 2017 - Arrangement- Notified.

1. It is hereby notified that the High Court of Jammu and Kashmir will remain closed for the winter vacation with effect from 2nd January, 2017 to 25th January, 2017 (both days inclusive). The period commencing from 2nd of January to 7th of January, 2017 is **No Work Period** for the Hon'ble High Court.
2. Hon'ble the Chief Justice has been pleased in terms of Rule-12 of the Jammu and Kashmir High Court Rules, 1999 to nominate the Hon'ble Judges named in the Column (1) below to be the Vacation Judges for both the Wings of the High Court of J&K to hear all matters of an urgent nature for the period respectively mentioned in the Column (2):-

<u>Jammu Wing</u>	
(1)	(2)
Hon'ble Mr. Justice Ali Mohammad Magrey	: First Spell- 9 th to 16 th of January, 2017 (both days inclusive)
Hon'ble Mr. Justice Janak Raj Kotwal	: Second Spell - 17 th to 25 th of January, 2017 (both days inclusive)
<u>Srinagar Wing :</u>	
Hon'ble Mr. Justice Tashi Rabstan	: First Spell - 9 th to 16 th of January, 2017 (both days inclusive)
Hon'ble Mr. Justice B. S. Walia.	: Second Spell- 17 th to 25 th of January, 2017 (both days inclusive)

By Order

(Ashok Kumar Koul)

Registrar General

No:- 27320-70/9.5

Dated:- 31.12.2016 31.12.16

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary/Bench Secretary to Hon'ble Mr. Justice _____
....for information of their Lordships.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. President Bar Association, Jammu/Srinagar,
7. Protocol Officer, High Court Wing, Jammu/Srinagar,
8. Chief News Editor, Doordarshan Kendra, Jammu/Srinagar,
9. Chief Accounts Officer, High Court Main Wing, Jammu,
10. Chief Librarian, High Court Wing, Jammu/Srinagar.
....for information and necessary action.
11. Manager Government Press, Jammu/Srinagar, for publication in the Govt. Gazette.
12. Incharge NIC for uploading the same on Website.

Registrar General

31.12.16.